

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.3

New IA/324/ND/2023 IB/204/ND/2021

IN THE MATTER OF:

Union Bank Of India ... Applicant

Versus

M/s. Supertech Ltd. ... Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 18.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Ms. Kiran Sharma, Adv.

For the Respondent :

ORDER

New IA/324/ND/2023

This is 4th Report certifying the constitution of committee of creditors and updated list of creditors for Project Eco Village-II of the Corporate Debtor. The report is taken on record with all just exceptions. Place it with the main file for further reference. IA stands disposed of.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)